NATIONAL COMPANY LAW TRIBUNAL **HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 21/252//HDB/2018
NAME OF THE COMPANY	Tigeen Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Ippili Srinivas Rao
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

(s):

Counsel	ior	Petitioner(
Ries			

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	counsel for Politionon	Conipatoa Ognail Com	dy.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Ms. C. Shilpa, Ld. Counsel for the Applicant.

Post the case for final hearing on 06.04.2018.

Member (T)

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